

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 122**  
**(CAA)-62(PB)/2018**

**IN THE MATTER OF:**

M/s. Jarella Baba Finance Co. Pvt. Ltd.

.... Applicant/petitioner

**Order under Section 230-232**

**Order delivered on 18.09.2018**

**Coram:**

**Dr. Deepti Mukesh**  
**Hon'ble Member(Judicial)**

**Sh. S. K. MOHAPATRA,**  
**Hon'ble Member (Technical)**

**PRESENTS**

For the petitioner: -

For the ITD -

For the OL

Mr. Shubham Pandey, Adv.

**ORDER**

Arguments heard. Order reserved.

Sd/-

**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**

18.09.2018  
Ritu Sharma

Sd/-

**(DR. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**